

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS COURT
RANGAREDDY DISTRICT AT L.B.NAGAR, HYDERABAD.

:TENDER NOTIFICATION:

Dis.No. 215 /Csec/2018

Dated: 06 .01.2018

The Principal District and Sessions Judge, Ranga Reddy District, is pleased to invite sealed quotations from reputed agencies/Service providers for "Annual Maintenance Contract"(AMC) for online UPS's with different capacities i.e., 4No.'s of 5 KVA, 2 No.'s of 7.5KVA and 1 No. of 10 KVA installed at various places in the District court complex, L.B.Nagar.

The sealed quotations should be sent in the name of the Principal District and Sessions Judge, Ranga Reddy District, by superscribing on the envelope as "**AMC for online UPS**" by post or in person, so as to reach the District court at L.B.Nagar, on or before 18 .01.2018 by 5.00 p.m.

The Principal District and Sessions Judge reserves the right to accept or reject any of the quotation or all the quotations without assigning any reason thereto.

Syara
06/01/18
Prl. District & Sessions Judge
Prl. District and Sessions Judge,
Ranga Reddy District.

To,

1. The Notice Board of the court of District Judge, R.R. District.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The City Civil Court, Hyderabad.
4. The City Small Causes court, Hyderabad.
5. The Addl. Chief Judge, City Civil Court, Sec. bad.
6. District court official Website.

With a request to direct the office concerned to affix the same on the Notice boards.